

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.2727
TO BE ANSWERED ON THE 10TH MAY, 2016

ALLOCATION OF FUND UNDER RKVY

2727. SHRI RAJENDRA AGRAWAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether some State Governments have kept aside 5 to 10% of the funds allocated under Rashtriya Krishi Vikas Yojana (RKVY) and other centrally sponsored schemes to meet contingent requirement arising out of drought;
- (b) if so, the details thereof State/UT-wise; and
- (c) the details of the share of said funds which has been utilized so far by these State/UTs including Uttar Pradesh in order to mitigate the ill effects of drought alongwith the outcome thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIYA)

(a): Yes. Some State Governments have kept aside funds up to 10% or more of their allocation under Rashtriya Krishi Vikas Yojana (RKVY) during 2015-16 for drought mitigation.

(b) & (c): The expenditure reported by various States /UTs under RKVY for drought mitigation during 2015-16 is given below. Government of Uttar Pradesh has also set aside Rs.12.21 crore for drought mitigation during 2016-17.

(Rs.in crore)

Name of the State/UT	Funds allocated (Central + States Share)	Funds utilized for drought mitigation.
Andhra Pradesh	329.65	8.30
Maharashtra	730.18	127.00
Telangana	237.16	8.60
Uttar Pradesh	358.16	2.16

In 2015-16, in Sub-Scheme of RKVY for Additional Fodder Development Programme (AFDP) in drought affected areas, following amount has been released :-

(Rs. in crore)

Name of the State	Amount Released under AFDP
Andhra Pradesh	1.21
Bihar	0.48
Karnataka	6.25
Madhya Pradesh	0.49
Odisha	14.40
Rajasthan	2.42
Tamil Nadu	6.00

During 2016-17, an amount of Rs.100 crore has been allocated for AFDP.
